

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-81/2007/11006/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the 14<sup>th</sup> November, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. FCB/15/Admin/2024/811, dtd. 11.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 12.11.2024 till the evening of 16.11.2024.** The Chief Judicial Magistrate, Barpeta, and in his absence, the in-charge C.J.M, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-81/2007/11007-11008/A** dated 14-11-24

Copy to :

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

